# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA UNSTARRED QUESTION NO. †3919

TO BE ANSWERED Friday, January 4, 2019/Pausha 14, 1940 (Saka)

# **Special Status to Bihar**

# †3919. Shrimati Rama Devi:

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Union Government has received any memorandum from the State Government of Bihar for granting special status to Bihar for addressing backwardness and poverty in the State;
- (b) if so, the total number of meetings of the Inter-Ministerial Group constituted by the Union Government in this regard; and
- (c) the reasons for not taking a decision in this regard?

# **ANSWER**

### MINISTER OF STATE FOR FINANCE

#### (SHRI P. RADHAKRISHNAN)

(a) to (c): The Chief Minister, Bihar vide his Letter No. 4610151/C.M.S dated 01.05.2018 has submitted a request for granting special status to the State of Bihar to the Prime Minister's office. Further, the Fourteenth Finance Commission did not make a distinction between special and general category States in determining their norms and recommendations.

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